

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

DFR NO. 246 of 2017

Dated: 29th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**PRAYAS (Energy Group) Appellant(s)
Vs.
Coastal Gujarat Power Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Tabrez Malawat for R.1

ORDER

As agreed by learned counsel for the parties, list the matter on
17.05.2017.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**